

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 7/2016
CA NO.

CORAM:

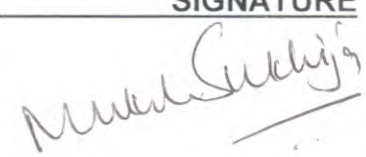
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017


NAME OF THE COMPANY Pinokio Entertainment Pvt Ltd

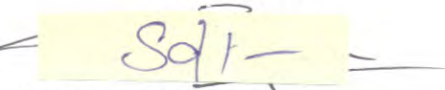
SECTION OF THE COMPANIES ACT: 391(2)&394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH SURIHIA	ADV	PETITIONER	
2.	Chetana Kandpal	Company Prosecutor	For OL, Delhi	chetana
3.	C. BALOONI	Company Prosecutor	FOR. (NCR)	(32)

ORDER

For order see CP No. 180/2015.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

01.05.2017
Vineet